



2026:AHC:23293

HIGH COURT OF JUDICATURE AT ALLAHABAD

WRIT - A No. - 1125 of 2026

Havildar Ram Bhagat (Nur Asst) Of Military
Hospital Agra

.....Petitioner(s)

Versus

Union Of India And 3 Others

.....Respondent(s)

Counsel for Petitioner(s)	:	Rahul Pandey, Rang Nath Pandey
Counsel for Respondent(s)	:	A.S.G.I., Ajay Singh

Court No. - 33

HON'BLE VIKAS BUDHWAR, J.

In Re: Correction Application No.4 of 2026

1. By way of correction application, correction has been sought in the order dated 29.01.2026 in paragraph-2, line nos.3 and 4 for deletion of the word 'Martial' and insertion of the word 'Enquiry'.

2. The correction application is **allowed** accordingly.

February 3, 2026

N.S.Rathour

(Vikas Budhwar,J.)